

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 149 OF 2017**

**Dated: 17<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sasan Power Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee  
Ms. Raveena Dhamija  
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. G. Umapathy  
Ms. R. Mekhala for R-2

Mr. Rajeev Srivastava  
Ms. Gargi Srivastava  
Ms. Garima Srivastava for R-3 to R-6

Mr. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-14

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **02.11.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/tpd*